

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NCML Industries Limited Date of Commencement of Liquidation: 08-03-2019; List of Stakeholders as on Date: 17-07-2024; Name of IP: Mr. Gian Chand Narang; Process Number: 1; Last 5 digit of registration number: 11031

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				37576979				NA
3	Secured financial creditors				11795776402				Annexure 3
4	Unsecured financial creditors				975723777				Annexure 4
5	Operational creditors (Workmen)				5081674				Annexure 5
6	Operational creditors (Employees)				3916543				Annexure 6
7	Operational creditors (Government Dues)				225698718				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)				2004149521				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total					15047923614				